

(2) Lalitha Mahal Palace, Mysore, Karnataka taken over by the State Tourism Department and being operated as a hotel by the India Tourism Development Corporation.

(3) Laxmi Vilas Palace, Udaipur, Rajasthan taken over by the India Tourism Development Corporation for operation as a hotel.

Inter-se seniority of staff of the Trade Fair Authority of India

*405. DR. BHAI MAHAVIR: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to refer to the answer to Starred Question 158 given in the Rajya Sabha on the 2nd May, 1978 and state:

(a) whether the Committee of Officers of the Trade Fair Authority of India, the Ministry of Commerce, the Bureau of Public Enterprises and the International Airport Authority has submitted its report for determination of *inter-se* seniority of the various cadres merged into the Trade Fair Authority;

(b) if so, what are its main recommendations;

(c) if the answer to part (a) above be in the negative, by when the Committee is likely to submit its report;

(d) whether it is a fact that the nomenclature of certain posts has been changed though there has been no material change in the nature of their duties; and

(e) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) to (e) A statement is laid on the Table of the House. Statement

(a) and (b) Yes, Sir. The Committee of officers has suggested certain norms for determining *inter-se* seniority of various cadres merged in the TFAI and their recommendations are

under the consideration by the Board of Directors of the Authority.

(c) Does not arise.

(d) and (e) The nomenclature of the posts of Hindi Officer, Sr. Hindi Investigator and Hindi Investigator have been changed to those of Assistant Editor-cum-Hindi Officer, Sr. Hindi Translator and Hindi Translator respectively. These changes in nomenclature are to reflect more clearly the nature of duties attached to these posts. The duties of the posts include bringing out Hindi translation of the English monthly "Journal of Industry and Trade".

Kovalam beach tourist complex

*406. PROF. N. M. KAMBLE:

SHRI KHURSHED ALAM KHAN:

SHRI JAGDISH JOSHI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state-

(a) whether Government are aware of the complaints reportedly made recently about certain undesirable happenings in the Kovalam Beach tourist complex;

(b) whether any enquiry into these complaints has been made; and

(c) if so, what are the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) News items which have appeared regarding anti-prostitution demonstration in Kovalam have come to the notice of Government.

(b) and (c) The subject matter pertains to the State Government of Kerala. No detailed report has yet been received from State Government.